## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 113/1998 M.A. NO.1654/1998 in O.A. NO.1813/1996



New Delhi this the 7th day of December, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Bal Ram SCM (Retired), 510 Army Base Workshop, Meerut (UP).

... Applicant

( By Shri V. P. S. Tyagi, Advocate )

-Versus-

Brigadier D. N. Kathuria, Commandant, 510 Army Base Workshop, Meerut Cantt. (UP).

... Respondent

( By Shri V. S. R. Krishna, Advocate )

O R D E R (ORAL)

Shri Justice K. M. Agarwal :-

Both the counsel admit that the order in OA No. 1813/96 has been complied with and accordingly, this contempt petition has become infructuous.

2. In the hight of the aforesaid statement, this C.P. is hereby dismissed. Rule nisi, if any, shall stand discharged.

( K. M. Agarwal ) Chairman

( K. Muthukumar ) Member (A)

/as/